

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4967

ANSWERED ON:23.12.2014

CONTROL ON DOPE MENACE

Kumar Dr. Virendra ;Rajesh Shri M. B.;Simha Shri Prathap

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has taken note of reports of use of stimulus drugs in school athletic meet in the country and if so, the details thereof and the action taken thereon;
- (b) whether some of sports persons use/ consume banned drugs for outstanding performance in national/international sporting events;
- (c) if so, the details thereof, State/UT and sports discipline-wise;
- (d) the number of anti-doping tests conducted at national/international level sports persons/athletes and the number of sports persons/athletes found positive in the test along with the action taken thereon during each of the last three years and the current year, sports discipline-wise; and
- (e) the steps taken/being taken by the Government to ensure that such incidents do not take place in future?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) Yes, Madam. Based on the tests conducted by National Anti-Doping Agency (NADA), the number of sportspersons, who violated NADA Anti-Doping Rules 2010, during school athletic meet is at Annexure I. Accordingly, sanctions were imposed by the Anti-Doping Disciplinary/ Appeal Panel.

(b) to (d): Yes, Madam. From January, 2011 to 18th December, 2014, a total 16,249 dope samples were collected by NADA, out of which sanctions were imposed in 471 cases of anti- doping rules violations in accordance with NADA Anti-Doping Rules 2010. Year-wise and sports- discipline wise details of the same are give in Annexure-II. Said data is maintained calendar year-wise. Data is not maintained State-wise.

(e) The Government has repeatedly announced zero tolerance for violators of the anti-doping regulations. Government and National Anti- Doping Agency are working towards "Dope Free" Sports in the country to create a clean and healthy environment for sports in India. Main steps taken in this regard are as follows:-

- (i) NADA is conducting dope tests during in- competition and out-of-competition on sports persons and action is taken in case of NADA rule violations.
- (ii) NADA has conducted numerous workshops, educational and awareness programmes about the prohibited substances and methods in sports across the country for sports persons, young athletes, coaches and supporting staff.
- (iii) In the fight against doping, NADA has initiated anti-called doping campaign "Programme for Education and Awareness on Anti Doping in Sports" (PEADS) involving all the stakeholders across the country.
- (iv) NADA has been putting up posters and banners during sports events for enhancing awareness in this regard.
- (v) NADA is coordinating with CBSE schools and School Games Federation of India both at National and Regional levels for programs regarding anti- doping measures through sport events organized by the Federations.
- (vi) Keeping special focus on rural sports centers, various Anti-Doping awareness Symposia and workshops have been conducted in the Sports Authority of India Training Centres in rural areas.